

Morning India

For TV, e-paper & news visit: www.live7tv.com

05 Kolkata, Sunday
19 May 2024

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF BASANT MARKETING LIMITED		
Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	BASANT MARKETING LIMITED
2.	Date of incorporation of corporate debtor	06th May, 1982
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32106WB1982PLC034865
5.	Address of the registered office and principal office (if any) of corporate debtor	Imax Lohia Square, Office No.4B, 4th Floor, Premises No. 23, Gangadhar Babu Lane, Kolkata-700012. West Bengal
6.	Date of closure of Insolvency Resolution Process	14th May, 2024
7.	Liquidation commencement date of corporate debtor	14th May, 2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anal Basu, Registration No: IBBI/IPA-001/IP-P-02436/2021-2022/13742
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 27, Haladhar Bardhan Lane, Kolkata-700012, West Bengal. E-Mail ID: basu_anal@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 27, Haladhar Bardhan Lane, Kolkata-700012, West Bengal. E-Mail ID: basantmarketinglimited@gmail.com
11.	Last date for submission of claims	13th June, 2024

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Basant Marketing Limited on **14th May, 2024**.
The stakeholders of Basant Marketing Limited are hereby called upon to submit their claims with proof on or before **13th June, 2024**, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Anal Basu
Liquidator

Date : 19.05.2023
Place : Kolkata

Registration No: IBBI/IPA-001/IP-P-02436/2021-2022/13742



HARSHINGHA

ই-পেপার: www.ekdin-epaper.com

একদিন

EKDIN

এগিয়ে চলার সঙ্গী



8

মৃণাল সেন শুধু চিত্র পরিচালক নন, তিনি একজন লেখক ও চিত্রনাট্যকার

পিড়াকটায় অগ্নিমিত্রা ও প্রণত টুডুর সমর্থনে শুভেন্দুর জনসভা

কলকাতা ১৯ মে ২০২৪ ও জ্যৈষ্ঠ ১৪৩১ রবিবার সপ্তদশ বর্ষ ৩৩৬ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 19.5.2024, Vol.17, Issue No. 336, 8 Pages, Price 3.00

EKDIN, KOLKATA, 19 MAY 2024, PAGE 5

কলকাতা, ১৯ মে, ২০২৪



FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF BASANT MARKETING LIMITED		
Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	BASANT MARKETING LIMITED
2.	Date of incorporation of corporate debtor	06th May, 1982
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32106WB1982PLC034865
5.	Address of the registered office and principal office (if any) of corporate debtor	Imax Lohia Square, Office No.4B, 4th Floor, Premises No. 23, Gangadhar Babu Lane, Kolkata-700012. West Bengal
6.	Date of closure of Insolvency Resolution Process	14th May, 2024
7.	Liquidation commencement date of corporate debtor	14th May, 2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anal Basu, Registration No: IBBI/IPA-001/IP-P-02436/2021-2022/13742
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 27, Haladhar Bardhan Lane, Kolkata-700012, West Bengal. E-Mail ID: basu_anal@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 27, Haladhar Bardhan Lane, Kolkata-700012, West Bengal. E-Mail ID: basantmarketinglimited@gmail.com
11.	Last date for submission of claims	13th June, 2024

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Basant Marketing Limited on **14th May, 2024**.
The stakeholders of Basant Marketing Limited are hereby called upon to submit their claims with proof on or before **13th June, 2024**, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Date : 19.05.2023
Place : Kolkata

Anal Basu
Liquidator
Registration No: IBBI/IPA-001/IP-P-02436/2021-2022/13742